

National Company Law Tribunal

Allahabad Bench

CP NO. 19/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE COMPANY: M/s GPL Builders Pvt Ltd

SECTION OF THE COMPANIES ACT: 391/394 of the companies act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Shahid Kazmi	Adv.	Petitioner	[Signature]
2.	KULDEEP SINGH	STA	on behalf of v.l.	[Signature]

CP NO.19/ALD/2017

Sh. Shahid Kazmi, Advocate for the petitioner. He informs that he has not received yet a copy of the judgment. Therefore, the case is adjourned for submitting a draft order on sanctioning the company scheme in prescribed format.

Hence, the matter be listed on 26th October, 2017.

Dated:09.10.2017

[Signature]
H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash